

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 283 of 2014**

**Dated : 24<sup>th</sup> August, 2015**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**M/s. Sesa Sterlite Ltd. .... Appellant(s)  
Versus  
Odisha Electricity Regulatory Commission & Anr .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Matrugupta Mishra  
Ms. Meghna Aggarwal

Counsel for the Respondent (s) : Mr. Raj Kumar Mehta.  
Mr. Abhishek Upadhayay &  
Ms. Himanshi Andley for R-2  
Mr. G. Umapathy  
Mr. Rutwik Panda for R-1/OERC  
Mr. Abhas Mishra for R8 & 13

**ORDER**

Counter affidavits as well as rejoinder affidavit have been filed by the parties and the pleadings are stated to be complete.

Both the parties are directed to file their respective written submissions within two weeks' after exchanging copy thereof to the other sides.

Post this Appeal for hearing on **8<sup>th</sup> October, 2015.**

**( I. J. Kapoor )  
Technical Member**

**(Justice Surendra Kumar)  
Judicial Member**

mk/rkt